

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	349/17 & IA 944/17 & IA 945/17 (IA 944/17- for exemption from filing certified copy of the impugned order, IA 945/17- for stay)	GRIDCO Limited (Formerly known as Grid Corporation of Orissa Limited) Vs. Power Grid Corporation of India Limited & Ors.	3461/2017 Dated 13/10/2017	01/11/2017		13/11/2017 C-II
2.	348/17	West Bengal Power Development Corporation Ltd. Vs. West Bengal Electricity Regulatory commission	3456/2017 Dated 13/10/2017	02/11/2017		14/11/2017 C-II
3.	IA 953/17 in DFR NO. 3476/17 (IA 953/17- for delay in filing)	NTPC Limited Vs. A.P. Eastern Power Distribution Company Limited & Ors.	3476/2017 Dated 16/10/2017	03/11/2017		15/11/2017 C-II

Dated: 08/11/2017

By Order
Sd/-
Dy. Registrar